

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).825/2018

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

MALHU . & ORS.

Respondent(s)

WITH C.A. No. 826/2018 (III-A)

Date : 16-11-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)/ Applicant(s) Mr. E. C. Agrawala, AOR
Ms. Meenakashi Kalra, Adv.
Mr. Rajesh Kumar, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Ms. Manju Jetley, AOR

Mr. Sharad Chauhan, Adv.
Mr. Utkarsh Sharma, AOR
Mr. Akshay Rana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Tag with Civil Appeal No.7647/2009 and connected matters.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR